

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/179(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

| | |
|------------------|----------------------------------|
| IN THE MATTER OF | D2 INTERNATIONAL PRIVATE LIMITED |
| UNDER SECTION | SEC. 131(1) |

Appearances (via video conferencing/physically)

For RoC

Mr. S.K. Tiwari, Adv.

Mr. Jayesh Choradia, Adv.

O R D E R

1. Ld. counsel appearing for ROC, WB states that reply affidavit is ready and same will be filed during the course of the week in the interest of justice time is allowed for filing affidavit of service during the course of the week.
2. Post this matter thereafter on 24.05.2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**